

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 302
IB-625/ND/2023
New IA- 1312/2024

IN THE MATTER

Central Bank of India, Nitin Narang (RP)

...

Applicant/Petitioner

Versus

Mrs. Tamkeen Kosar (Guarantor)

...

Respondent

Under Section: 95(1) of IBC, 2016

Order delivered on 21.03.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the RP : Adv. Azeem Khan with Adv. Ankit Pratap Singh

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 22.03.2024.

Sd/-
(COURT OFFICER)